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Date: 30/12/2025

(2024) 02 TP CK 0019

Tripura High Court- Agartala

Case No: Regular Second Appeal No. 24 Of 2023

Jayanti Ghosh & Anr. APPELLANT

Vs

Swapan Malla & Ors. RESPONDENT

Date of Decision: Feb. 5, 2024

Hon'ble Judges: S.D Purkayastha, J

Bench: Single Bench

Advocate: P. Chakraborty, Somik Deb

Judgement

S.D Purkayastha, J

Heard Mrs. P. Chakraborty, learned counsel appearing for the appellants as well as Mr. Somik Deb, learned senior counsel assisted by Mr. P. Chakraborty, learned counsel appearing for the respondents No.1 & 2.

Issue fresh notice upon the respondents No.3,4 & 5 at the instance of the appellants by registered post with A.D.

Steps within one week from today by the appellant.

List this matter on 06.03.2024.